

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 401(ND) 2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

**NAME OF THE COMPANY: Aude Priya Donatelle Wacziarg EP Engel &
Anr. Vs Neemrana Hotels Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Ashish Dholakia, Sr. Advocate with Ms. Nidhi Mohan Parashar and Mr. Rohan Chawla, Advocates,		
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	For the Respondent:	Mr. Vivek Malik and Mr. Dhawal Jain, Advocates for R-1 Mr. Arun Katpalia, Sr. Advocate with Mr. K. Datta and Mr. Shantanu Prashar		
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ORDER

CA 18/2018 has been filed by the Respondent. Notice of the same is accepted by Ld. Counsel for the Petitioner. To come up for arguments and disposal of the application on 23rd January, 2018.


(R. Varadharajan)
Member (J)


(Ina Malhotra)
Member (J)